

are naturally not getting the time and they are campaigning that only those Members who raise their voices get the chance and others do not get the chance to speak. Please, respect their feelings also. Here is a Member, who has stood up for the first time. You should allow him to speak. This is not correct.

(Interruptions)

MR. SPEAKER: At least in this House we should respect the feelings of those Members who are following the rules and who are not speaking unless they are called. So, what kind of picture will you be presenting, if you do not allow them to speak?

*(Interruptions)**

MR. SPEAKER: Only Shri Chowdhary's statement will go on record.

*(Interruptions)**

MR. SPEAKER: Shri Chatterjee, of all the Members, it is not proper for you to stand up and speak.

(Interruptions)

MR. SPEAKER: Shri Chatterjee, I take strong exception to your standing up and speaking. Because you should respect the feelings of other Members also. If you want any response from the Government, you please come regularly under the rules and then I will ask the Government to make the response and all that. Please respect the feelings of other Members. Only two days are remaining. On the last day, I am allowing those Members who have not spoken and yet you are not having any respect for their feelings. This is not correct. Please do not do this.

SHRI NIRMAL KANTI CHATTERJEE: After the backbenchers we will raise it again.

MR. SPEAKER: You raise it, according to rules and not without rules.

(interruptions)

SHRI K.V.R. CHOWDHARY (Rajahmundry): Mr. Speaker, Sir, in our constituency, almost all the villagers belonging to all communities are struggling with fear of inter-caste feuds which are a common feature now-a-days. A few persons are encouraging caste wars. Unless, we take steps to prevent them at the grassroot level, several Tsunduru type of atrocities may take place. The Government should use its iron hand to give protection to the people by identifying the culprits - whichever the caste or religion they may belong to - and giving them severe punishment. We will gain nothing by speaking vehemently that atrocities are committed on this community or that community. In our own village, a harijan boy embraced a girl of twelve years of Kapu Caste in a broad day light and the other caste retaliated. The peaceful atmosphere was vitiated and tension was created.

I humbly request the House to take immediate steps to see that peaceful atmosphere prevails.

[Translation]

SHRI SATYA PAL SINGH YADAV (Shahjahanpur): Mr. Speaker, is due to wrong policies adopted by the Government of Uttar Pradesh, we have been facing acute shortage of fertilizers. All the hoarders and big cultivator have hoarded a huge stock of fertilizers due to which fertilizer are not available to the needy persons. A fertilizer unit under the name of Bindal Agro Fertilizer Limited was proposed to be set up in Shahjahanpur, the foundation stone of which was laid by late Shri Rajiv Gandhi three years ago. But due to the non-availability of foreign exchange the unit was refused to be given import licence. The result was that thousands of acres of land acquired from the people for setting up the factory has been